

Agricultural Implements

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 *853. { Shri S. C. Samanta:
 { Shri Subodh Hansda:
 { Shri Rameshwar Tantia:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether there is any proposal to set up a factory for manufacture of agricultural implements in Orissa in collaboration with a Japanese firm;

(b) if so, the kind of agricultural implements proposed to be manufactured; and

(c) whether the negotiations with the Japanese firm have been concluded?

The Deputy Minister in the Ministry of Steel and Heavy Industries (Shri P. C. Sethi): (a) Yes, Sir.

(b) Power Tillers with matched equipment and implements.

(c) Not yet, Sir.

Shri S. C. Samanta: May I know whether the location of the factory has been settled?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): It is likely to be set up in Balasore district in Orissa.

Shri S. C. Samanta: May I know the percentage of raw materials that we will have to import for this factory?

Shri C. Subramaniam: Those details are not available but in granting a new licence we insist that even in the initial stage they should reach 80 per cent indigenous content.

Shri Rameshwar Tantia: May I know whether Government will consider the question of setting up a similar factory in Rajasthan, where there is ample scope for agriculture and very small number of industries in the public sector?

Mr. Speaker: It is a suggestion for action.

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Shri P. R. Patel: I would request the Government to give us an idea of the implements that are proposed to be manufactured in this factory.

Shri C. Subramaniam: They have asked for licence for the manufacture of 6 horse power diesel power tillers, presumably of the Kuboto type and matched equipment and implements.

Shri K. N. Tiwary: May I know how many factories of this type are in existence in the various States?

Shri C. Subramaniam: Two have already been licensed one in Bombay and the other in Calcutta. As far as the Calcutta firm is concerned, it has not taken active steps. So far as the other company is concerned, an early clearance is awaited.

श्री यशपाल सिंह : क्या मैं जान सकता हूँ कि ट्रैक्टर निम णि के काम में हम लोग कब तक सेल्फ सफ़ीशेंट हो जाएंगे ?

Shri C. Subramaniam: I do not think we will be able to reach self-sufficiency till we reach a much higher stage of production. Just now we would be able to meet the present demand, not the ultimate demand.

Shri Surendranath Dwivedy: Will it be a State-owned factory or an undertaking in collaboration with some private firms?

Shri C. Subramaniam: An application has come from the Industrial Development Corporation of Orissa. So, they would be the party to undertake it.

Shrimati Savitri Nigam: May I know whether Government intend to set up an implement production factory in the public sector in order to show that there can be a regular supply of these implements at reasonable prices?

Shri C. Subramaniam: There is no intention of starting production in the public sector, as far as agricultural implements are concerned.

Shri S. N. Chaturvedi: May I know the expected price of these implements? How will they compare with the imported varieties?

Shri C. Subramaniam: I do not have the figures with me. They will have to be worked out after the licences are granted and they have started the manufacturing programme.

Dr. Sarojini Mahishi: May I know what percentage of the requirements of improved agricultural implements will be met by the output of this factory?

Shri C. Subramaniam: Only a rough estimate can be made. These people have asked for a licence to manufacture three thousand power tillers per annum. Perhaps, this would meet about 25 per cent of the demand.

Khadi and Village Industries Commission

*854. **Shri Sidheshwar Prasad:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that utilization certificates for several crores of rupees are not properly maintained by the Khadi and Village Industries Commission; and

(b) if so, the steps taken by Government in this direction?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): A statement containing the required information is laid on the Table of the House.

STATEMENT

(a) There has however been delay in obtaining utilisation certificates from the State Governments, Statutory State Boards, etc. Certificates for about Rs. 29 crores are yet to be received in respect of the funds disbursed from 1953-54 to 1960-61.

(b) The steps taken to accelerate the submission of utilisation certifi-

cates are (i) strengthening of the audit parties of the Commission, (ii) vesting the responsibility of auditing the accounts of registered institutions on the Chartered Accountants, (iii) grant of financial assistance to the various State Khadi and Village Industries Boards for appointing Financial Advisers.

श्री सिद्धेश्वर प्रसाद : विवरण देखने से मालूम पड़ता है कि अभी तक करीब २९ करोड़ रुपये के सर्टिफिकेट नहीं दिए गए। इसकी क्या वजह है, और ये सर्टिफिकेट जल्दी जल्दी हासिल करने के लिये सरकार ने क्या कदम उठाए हैं ?

श्री मनुभाई शाह : सात आठ साल में १५० करोड़ तक का काम हुआ है। और उसमें जब तक एक एक एकाउंट का सर्टिफिकेट स्टेट खादी बोर्ड के पास नहीं आता है तब तक पूरा सर्टिफिकेट हर साल का नहीं बनता। इसलिये इसमें देरी हुई है। लेकिन अब एक स्पेशल आफिसर नियुक्त कर दिया गया है और वह और आडिटर जनरल हर एक एकाउंट में जा कर सर्टिफिकेट को पूरा करेंगे।

श्री सिद्धेश्वर प्रसाद : विवरण में यह भी लिखा है कि सरकार ने कुछ ऐसे कदम उठाए हैं जिसकी वजह से हिसाब किताब की पूरी जाँच हो सकेगी। क्या इतने लोग इसमें बहाल किये जायेंगे कि पूरे देश में खादी का जितना काम चलता है उस सब की निश्चित रूप से जाँच हो सके, या इसमें कोई कमी रह जायेगी? यदि हाँ, तो उसके लिये क्या किया जाएगा ?

श्री मनुभाई शाह : जहाँ तक सेंट्रल एकाउंट का ताल्लुक है वहाँ तक तो कमी पूरी कर दी जाएगी सर्टिफिकेट आने से। लेकिन जो हजारों छोटे छोटे इंस्टीट्यूशन्स हैं उनका एकाउंट तो वहाँ के खादी बोर्ड को ही संभालना होगा।